

**In the National Company Law Tribunal
Bengaluru, Special Bench**

C.P. (IB)/24(BEN)2021

Court No. 1

Item No. 5

IBC Under Sec 9

In the matter of:

CINELINE INDIA LIMITED

.....Petitioner

V/s

NEWBRIDGE BUSINESS CENTRE
PRIVATE LIMITED

.....Respondent

Order delivered on ..07/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)
Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

SHRI ANIRUDH

For Respondent(s):

SHRI H.R. GIRIDHAR

Order

Heard Shri Anirudh, learned Counsel for the Petitioner and Shri H.R. Giridhar, learned Counsel for the Respondent.

Learned Counsel for the Petitioner states that a copy of the Petition along with material papers have been sent by e-mail to the Respondent and physical copy was also given. Learned Counsel for the Respondent is directed to file his objections within 10 days duly serving a copy on the other side.

Post the case on **06.05.2021**.

Member (T)

Member (J)

Krishna

*Read Case
Trace in
07/04/2021*
Verified
Court Officer

Due to being engaged in preparation of pending disposed of / order reserved cases, this order sheet was not created in CIS website and hence could not get it signed from the Hon'ble Members on time.